

[Shri H. K. L. Bhagat]

(2) A statement (Hindi and English versions)—

- (i) showing reasons for delay in laying the above Notifications; and
- (ii) explaining reasons for not laying the Hindi version of the above Notifications.
[Placed in Library. See No. LT-11499/76].

REVIEW AND ANNUAL REPORT OF HINDUSTAN PETROLEUM CORPORATION LTD., BOMBAY FOR 1975 WITH STATEMENT FOR NOT LAYING IN HINDI

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1975.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above documents.

[Placed in Library. See No. LT-11500/76].

ANNUAL REPORT OF UNITED INDIA FIRE AND GENERAL INSURANCE CO. LTD., MADRAS FOR 1974 WITH AUDITED ACCOUNTS AND AUDIT REPORT

SHRIMATI SUSHILA ROHATGI: I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the United India

Fire and General Insurance Company Limited, Madras, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-11501/76].

NATIONAL HIGHWAYS (AMENDMENT) RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the National Highways (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 680(E) in Gazette of India dated the 18th October, 1976, under section 10 of the National Highways Act, 1966. [Placed in Library. See No. LT-11502/76].

RUBBER (AMENDMENT) RULES, 1976 AND ANNUAL REPORTS OF RUBBER BOARD, COFFEE BOARD AND CARDAMOM BOARD, COCHIN FOR THE YEAR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table—

(1) A copy of the Rubber (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1497 in Gazette of India dated the 23rd October, 1976, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-11503/76].

(2) A copy of the Annual Report (Hindi and English versions) on the activities of the Rubber Board for the year 1974-75. [Placed in Library. See No. LT-11504/76].

(3) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1975-76. [Placed in Library. See No. LT-11505/76].